

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/10650 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 5th October, 2024.

Sub: **Casual leave.**

Ref:- Your letter dtd. 28.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.10.2024**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdl -

REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/10651 /A, dated 5.11.2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

Ch
5/11/2024
REGISTRAR (VIGILANCE)
Quisa